

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.131/09**

Monday this the 18<sup>th</sup> day of January 2010

**C O R A M :**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

K.G.Ajayakumar,  
S/o.K.G.Gopalakrishna Pillai,  
GDS Packer, Kalanjoor, Sub Office,  
Pathanamthitta – 689 694.  
Residing at Revathy, Aruvithara,  
Pidavoor P.O., Pathanapuram.

...Applicant

(By Advocate Mr.M.R.Hariraj)

**V e r s u s**

1. Union of India represented by the Secretary,  
Ministry of Communication, Department of Posts,  
New Delhi.
2. Chief Post Master General,  
Kerala Circle, Trivandrum.
3. Director of Postal Services,  
Head Quarters, Circle Office Kerala,  
Trivandrum.
4. Superintendent of Post Offices,  
Pathanamthitta.
5. Smitha Kurian,  
GDS SPM, Pidavoor. ...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC [R1-4]  
& Mr.P.C.Sebastian [R5])

This application having been heard on 18<sup>th</sup> January 2010 the  
Tribunal on the same day delivered the following :-

.2.

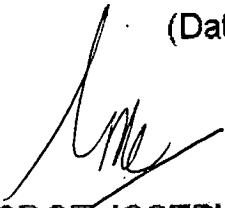
**ORDER**

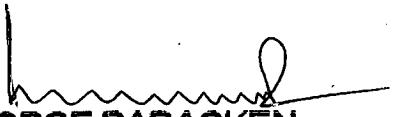
**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

This O.A has been filed by the applicant to quash the Annexure A-1 order dated 15.10.2008 issued by the Chief Post Master General, Kerala, Thiruvananthapuram, transferring Ms.Smitha Kurian, the 5<sup>th</sup> respondent, from the post of GDS BPM, Thompikandom to GDS SPM, Pidavoor on the ground "woman GDS on her marriage". The contention of the applicant was that he was entitled to be considered for appointment by transfer to the aforesaid post in preference to the 5<sup>th</sup> respondent.

2. When the matter was taken up for consideration today, learned counsel for the applicant submitted that both the applicant as well as the 5<sup>th</sup> respondent have now passed the Postman's Examination and they will be posted elsewhere. Hence the cause of action is no more existing. He has, therefore, requested to close this O.A. Accordingly, this O.A is closed. There shall be no order as to costs.

(Dated this the 18<sup>th</sup> day of January 2010)

  
**K.GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**GEORGE PARACKEN**  
**JUDICIAL MEMBER**

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